

VII  
CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH, ALIA HABAD

....

Registration T.A. No. 1189 of 1986

(Arising out of O.S. 2081 of 1985)

M.N. Tandon and others ... Plaintiffs-Applicants

vs

Union of India and ors ... Defendants-Respondents

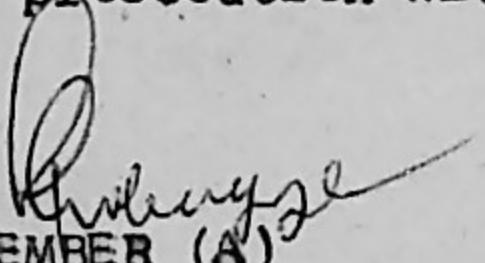
Hon' Mr D.K. Agrawal, J.M.

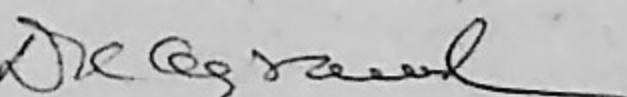
Hon' Mr K. Obayya, A.M.

(By Hon' Mr D.K. Agrawal, J.M.)

None appears for the Plaintiffs-Applicants.

Shri Lalji Sinha learned Counsel for the Defendants-  
Respondents is present and he has moved an application  
No. 134/1990 giving reasons as to why the suit has become  
infructuous. The suit of the Plaintiffs is dismissed  
for want of prosecution without any order as to costs.

  
MEMBER (A)

  
MEMBER (J)

(sns)

July 2, 1990